

National Company Law Tribunal

Allahabad Bench

CP NO 81/ALD/131(1)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE COMPANY: M/s Azam Rubber Products Ltd

SECTION OF THE COMPANIES ACT: U/S 131 of Company act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

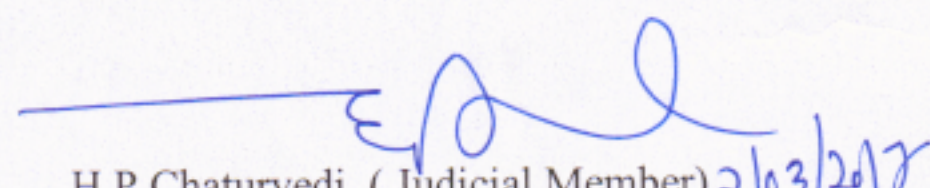
Order dated 02.03.2017

CP NO 81/ALD/131(1)/2016 M/S Rubber Products Ltd

The case is fixed today for a report from the office of Principal Commissioner Income tax Lucknow, however the report is still awaited. A communication received from the office of Principal Chief Commissioner Lucknow dated 22.02.2017 goes to shows that it has communicated by Forwarding a copy of this tribunal's order to the Principal Commissioner Income tax, Lucknow for further needful action and marked a copy there of to the Registry of this tribunal. However no formal report is received yet. Only some information is provided to us that the present company falls within jurisdiction of the office of the Principal commissioner of Income Tax, Lucknow. For the purpose of Income Tax assessment.

Thus, no comments from the Income Tax Department is available on record. However, keeping in view the pecuniary interest of the Government of India, may involve in the matter. We further direct our registry to send a reminder notice to the Principal Commission of Income Tax, Lucknow for submitting its report/comments if any by the next date of hearing and to depute some responsible officers to be remain present. A copy of this order be forwarded to the Principal Chief Commissioner Income Tax, Lucknow for information and necessary instruction.

The Matter be listed on 05.04.2017.


H.P Chaturvedi (Judicial Member) 2/03/2017

Dated 02.03.2017

Notice to Principal
Commissioner
Income Tax, Lucknow
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